

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**NEW DELHI**

**Company Appeal (AT) No.250 of 2018**

**IN THE MATTER OF:**

**Yamini Bipinchandra Shah & Ors**

**...Appellants**

**Vs**

**Trimbak Estates Pvt Ltd & Ors**

**...Respondents**

**Present: None for the appellants.**

**Mr. Rakesh Kumar and Mr.Aashish Khattar, Advocates for Respondents.**

**ORDER**

**16.07.2019-** The matter being part heard and there being no appearance of appellants, in the interest of justice, appearance of appellant is awaited. List the appeal for further arguments on **25<sup>th</sup> July, 2019.**

(Justice Bansi Lal Bhat)

Member (Judicial)

(Mr. Balvinder Singh)

Member (Technical)

**Bm/nn**